



2025:DHC:7292-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 1274/2025**

**SANJAY KUMAR SINGH** .....Petitioner

Through: **Mr. Bhanu Gupta, Adv.**

versus

**SHRI GOVIND MOHAN & ORS.** .....Respondents

Through: **Mr. Vikrant N. Goyal, Mr. Arun Kumar Yadav, Mr. Kunal Dixit and Mr. Prince Choudhary, Advs.**

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**22.08.2025**

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**C.HARI SHANKAR, J.**

1. Mr. Bhanu Gupta, learned Counsel for the petitioner, seeks leave to withdraw the contempt petition as he submits that the directions of this Court have been complied with.

2. Accordingly, the contempt petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 22, 2025/aky**